

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 80

Dated Guwahati, the 5th October, 2021

It is for information to all concerned that Vacation Courts will be held on 11th, 16th, 21st and 22nd of October, 2021 and for listing urgent matters in Vacation Courts, learned Counsels are requested to send their applications in the email addresses (in the format annexed herewith) as mentioned below:

11 th October	<i>Civil</i>	court9.ghc@gmail.com
	<i>Criminal</i>	court17.ghc@gmail.com
16 th October	<i>Criminal</i>	court13.ghc@gmail.com
	<i>Civil</i>	court18.ghc@gmail.com
21 st October	<i>Civil</i>	court18.ghc@gmail.com
	<i>Criminal</i>	court20.ghc@gmail.com
22 nd October	<i>Civil</i>	court14.ghc@gmail.com
	<i>Criminal</i>	court16.ghc@gmail.com

Following Hon'ble Judges will hold the Vacation Courts in the Gauhati High Court (Principal Seat):

Hon'ble Mr. Justice K.R. Surana
Hon'ble Mr. Justice H.K. Sarma
Hon'ble Mr. Justice S.K. Medhi
Hon'ble Mr. Justice Manish Choudhury
Hon'ble Mr. Justice Soumitra Saikia
Hon'ble Mr. Justice P.J. Saikia
Hon'ble Mr. Justice Robin Phukan

Further, though there is no Vacation Court on 12th, 13th, 15th and 19th of October, 2021; in the event of extraordinary urgent matters, request may be sent for consideration of hearing in the e-mail addresses (in the format annexed herewith) as mentioned below :


5/10/21

12 th October	court17.ghc@gmail.com
13 th October	court5.ghc@gmail.com
15 th October	court3.ghc@gmail.com
19 th October	court8.ghc8@gmail.com

Following Hon'ble Judges will hold the Courts in the Gauhati High Court (Principal Seat) in the event of extraordinary urgent matters:

Hon'ble Mr. Justice M.R. Pathak
Hon'ble Mr. Justice Suman Shyam
Hon'ble Mr. Justice A.M. Bujar Barua
Hon'ble Mr. Justice Soumitra Saikia

Although, as per Registry's earlier Notification No. 77 dated 15th September, 2021, the 16th October, 2021 (Saturday) is declared as holiday, the employees of the Registry who are related to the functioning of Courts shall attend duty on that day on the account of Vacation Court Day.

By Order,

Sd/-Raktim Duarah
REGISTRAR GENERAL

Memo No. HC.III-37/2016/G 5000-5036G, dated 5th October, 2021


Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
3. The Registrar (_____), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl,/Itanagar Bench, Naharlagun for information and necessary action.
5. The Registrar, High Court of _____.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court (Old Block), Guwahati.

[Handwritten signature]

9. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
10. The Secretary, Bar Association, Dimapur, Nagaland.
11. The President / General Secretary, All Assam Lawyers' Association, Guwahati.
12. The Secretary, Lawyers' Association, Guwahati.
13. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
14. The District & Sessions Judge, _____ Assam.
15. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
17. The Director, Judicial Academy, Amingaon, Guwahati, Assam.
18. The Assistant Solicitor General of India, Gauhati High Court, Guwahati.
19. The Joint Registrar (_____), Gauhati High Court, Guwahati.
20. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
21. The Director, Law Research Institute, Gauhati High Court, Guwahati.
22. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
23. The Court Manager, Gauhati High Court, Guwahati
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
26. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
27. The Project Manager, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
28. The P.S to Hon'ble Mr. / Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
29. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
30. The Court Officer Nos. I & II, Gauhati High Court, Guwahati.
31. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
32. Medical Officer, Guwahati High Court Medical Unit.
33. The C.A. to the Registrar General, Gauhati High Court, Guwahati
34. The Chief Security Officer, Gauhati High Court, Guwahati
35. The Manager, Staff Canteen of the Gauhati High Court (Old Block), Guwahati / The Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
36. The Notice Boards in New Block & Old Block, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


 5/10/2021

**MENTION FORM FOR URGENT LISTING OF CASES IN THE
VACATION COURT**

1	Name of Advocate seeking posting	:	
2	Case No.	:	
3	Date of Filing and Filing No.	:	
4	Contact No. of Advocate	:	
5	E-mail I.D. of Advocate	:	
6	Date on which posting is sought	:	
7	Stage of the Case (Motion/Admission/Orders/Hearing etc.)	:	
8	Nature of Urgency	:	